


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

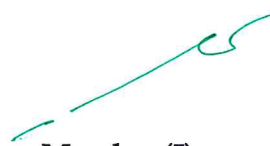
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 37/BB/2018	-	Admission	Rule 4 of IB	M/s Small Industries Development Bank of India Vs M/s Shri Tubes and Steels Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUBSHARATHI		
1.	SHARAN A. KUKREJA FOR CYRIL AMARCHAND MANGALDAS 7022020508	APPLICANT	

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry has raised objections. Counsel to comply with the same. List it for on 13.02.2018.


Member (T)


Member (J)